National Company Law Tribunal

Allahabad Bench

CP No. 47/44/2017 ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Badri Singh Vs Potsm Industrial Corofley Put. Hed.

SECTION OF THE COMPANIES ACT: 71(10) of companies det, 203.

SI. NO.

Designation

Representation

Signature

1. Rahul Chaudhary Adv. Petihonus.
2. Advid Myles Adv. Febihonus.

CP No.47/ALD/2017

Parties are represented by their respective counsels. Matter is adjourned for

further hearing on 13th September, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:07.09.2017

Typed by: Kavya Prakash